

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/5/2019 in
ORIGINAL APPLICATION NO. 060/3/2017**

Chandigarh, this the 4th day of April, 2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Jaskirandeep Kaur D/o Sardar Pargat Singh, age 34 years, working as Constable in U.T. Chandigarh, R/o H. NO. 118-A, New Police Lines, Sector 26, Chandigarh 160019.

....Petitioner

(By Advocate: Shri Mandeep Singh)

VERSUS

1. Sh. Sanjay Beniwal, Director General of Police, Chandigarh Police Headquarters, Additional Deluxe Building, Sector 9, Chandigarh.
2. Mrs. Nilambari Jagdale, Senior Superintendent of Police, Chandigarh Police Headquarters, Additional Deluxe Building, Sector 9, Chandigarh.

....RESPONDENTS

(By Advocate: Mr. Rajesh Punj)

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Learned counsels for the parties are in agreement that the order of this Tribunal dated 4.7.2018 in O.A. NO. 60/3/2017, non-compliance of which has been alleged in this C.P. has been complied with, therefore, this Contempt Petition has been rendered infructuous and may be closed.

2. Accordingly, the C.P. is closed. Notice issued is discharged.

**(P.GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 04.04.2019

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